

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/3501/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury
District & Sessions Judge,
Bajali.

Dated Guwahati, the 25th May, 2022.

Sub:- Earned Leave.

Ref:- Your letter No. DJ/BJA/2022/10, dtd. 23.05.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **26 days Earned Leave from 24.05.2022 to 18.06.2022 along with station leave permission from the evening of 23.05.2022 till the morning of 20.06.2022** (sufficing 19.06.2022). Further, you have been allowed to hand over charge to Civil Judge cum Chief Judicial Magistrate, Bajali.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/3502-3503/A, dated , 25-05-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is sent herewith.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

1/6